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Title: Need to restore the quota of MPs to recommend for admission in Kendriya Vidyalayas.

SHRI D. VENUGOPAL (TIRUVANNAMALAI): Kendriya Vidyalayas offering education up to class twelve and run by the Kendriya Vidyalaya Sangathan under the aegis of Union Human Resource Development Ministry, are operating even from the days when Education was entirely in the State List. This was to accommodate the wards of employees of Central Government and Central Undertakings with All India Service liabilities. Children of other service personnel are also enrolled. The wards of general public are also admitted in the last category for admission as per rules. Now that Education is in the Concurrent List, Kendriya Vidyalayas are growing in number due to increased demand and rise in population. The Members of Parliament are also approached by their electors for seeking admission in Kendriya Vidyalayas. An arrangement was in place providing for two seats per year for every MP to recommend for admission in Kendriya Vidyalayas in whose Constituency such schools function. Now, this process has been stopped this year. Hence, I urge upon the Union HRD Minister to restore the quota of MPs to recommend cases for admission to Kendriya Vidyalayas. In addition to it, I would like to request the Union HRD Ministry to establish a Kendriya Vidyalaya in Tirupattur town in Vellore District of Tamil Nadu which has got several Armed Forces units and Central PSUs.